

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 34**

**CP 59/2015**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 19.07.2024**

**NAME OF THE PARTIES:      SHAILESH N SHAH & ANR V/s SUNSHINE**  
**REALTORS PVT LTD & ORS**

Section 397-398 of the Companies Act, 1956

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**ORDER**

1. Mr. Fatema Tankiwala, Ld. Counsel for the Petitioner present. None present for the Respondent.
2. Ld. Counsel for the Petitioner seeks further time stating that valuation report is still awaited. Time granted.
3. List this matter for further consideration on **14.08.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**